

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-772(ND)/2018**

**In the matter of:**

Simran Kaur

....**Applicant**

Vs.

International Traceability Systems

....**Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 05.09.2018**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

Ms. Ateka Khan,  
Authorised Representative

**ORDER**

Reply of the corporate debtor is on record. As none is present on behalf of the Operation Creditor, in the interest of Justice, adjourned to **19.09.2018**.

Ms. Simran Kaur & Mr. Pawan Dubey have appeared on behalf of the Operational Creditor and have been apprised of the order.

Mukesh

**Sd/-  
(MS. INA MALHOTRA)  
MEMBER (JUDICIAL)**

